

(b) if so, the average population of radiologists, technicians, pharmacists in the country in comparison to other developed and developing countries;

(c) whether existing rules for training such health workers in the country is inadequate;

(d) if so, the reforms and incentives Government propose to undertake to train such staff; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR.C. SILVERA): (a) No, Sir.

(b) such comparative information is not available.

(c) to (e). There is a general shortage of para-medical personnel. Training programmes for various categories of technicians and paramedical personnel are conducted in many institutions in the country.

IAS/IPS/IFS Services

1534. SHRI RAMESH CHENNITHALA: Will the PRIME MINISTER be pleased to state:

(a) whether the combined civil services are not attracting sufficient number of people from certain regions in India;

(b) if so, the facts thereof; and

(c) the number of candidates qualified in the I.A.S., I.P.S and I.F.S. from different States during the past three years with year-wise break-up??

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS

AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI MARGARET ALVA): (a) to (c). The requisite information is being compiled.

Million Wells Scheme

1535. DR.P. VALLAL PERUMAN: Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) the details of the progress made under the Million Wells Scheme in different States during the last three years; State-wise and year-wise;

(b) whether this scheme has been extended upto non-SC/ST beneficiaries who are living below poverty line; and

(c) the total wells constructed under this scheme during the above period in different States and the cost thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (DEPARTMENT OF RURAL DEVELOPMENT) (SHRI UTTAMBHAI HARIJIBHAI PATEL): (a) and (c). A statement regarding wells constructed and expenditure incurred under Million Wells Scheme is enclosed at Annexure-I. As other schemes of minor irrigation are also permitted under Million Wells Scheme (MWS), apart from open wells, the expenditure under Million Wells Scheme includes the cost of wells constructed. However, details on expenditure for each item separately is not maintained at the Central Level as the cost/area norms for works under Million Wells Scheme are to be decided at the State level.

(b) Yes, Sir. Since 1993-94 coverage has been extended to include poor, small and marginal farmers belonging to non-SC/ST category subject to the condition that not more than 1/3rd of the Million Wells Scheme allocation shall be utilized for the non-SC/ST beneficiaries.

STATEMENT

Sl. No.	State/UTs	1992-93		1993-94		1994-95	
		No. of wells constructed	Exp. (including exp. on wells under progress & other works under MMS) (Rs. in lakhs)	No. of wells constructed	Exp. (including exp. on wells under progress & other works under NWS) (Rs. in lakhs)	No. of wells constructed	Exp. (including exp. on wells under progress & other works under NWS) (Rs. in lakhs)
1	2	4	5	7	8	9	10
1.	Andhra Pradesh	11457	4267.46	15581	6502.62	17498	5099.95
2.	Arunanchal Pr	0	17.80	77	39.00	68	35.94
3.	Assam	1162	370.29	1129	1898.75	1411	1143.16

Sl. No.	State/UTs	1992-93		1993-94		1994-95	
		No. of wells constructed	Exp. (including exp. on wells under progress & other works under MMS) (Rs. in lakhs)	No. of wells constructed	Exp. (including exp. on wells under progress & other works under NWS) (Rs. in lakhs)	No. of wells constructed	Exp (including exp. on wells under progress & other works under NWS) (Rs. in lakhs)
1	2	4	5	7	8	9	10
4.	Bihar	50689	10149.84	41203	7927.16	30045	6853.58
5.	Goa	12	1.30	0	0.00	31	3.60
6.	Gujarat	4874	1788.88	5602	2014.45	6448	2306.64
7.	Haryana	963	427.54	1446	548.97	1613	444.22
8.	Himachal Pradesh	34	185.35	26	225.81	17	270.86
9.	Jamu & Kashmir	725	158.66	1563	214.64	3409	645.46
10.	Karnataka	3803	2678.56	4081	4429.99	4295	5395.07
11.	Kerala	3893	583.79	3064	1389.35	3218	2132.96
12.	Madhya Pr.	43396	6093.02	29763	6503.34	38989	4923.63
13.	Maharashtra	6739	1558.11	5284	1464.85	6322	2751.06
14.	Manipur	189	39.77	300	74.23	507	93.34
15.	Meghalaya	788	67.76	727	66.41	483	88.80
16.	Mizoram	32	40.44	774	85.09	1033	106.20
17.	Nagaland	77	77.40	1334	133.40	924	138.60
18.	Orissa	21126	3101.41	21301	3424.36	23908	4285.12
19.	Punjab	0	0.00	0	0.00	0	0.00
20.	Rajasthan	9973	1797.14	4844	1301.75	3071	775.75
21.	Sikkim	0	0.00	66	52.98	87	55.83
22.	Tamil Nadu	7162	2348.16	4073	5481.79	6902	7339.18
23.	Tripura	716	64.72	2627	181.96	0	255.34
24.	Uttar Pr.	3437	12218.46	1753	14284.02	483	18883.78
25.	West Bengal	6718	5349.78	2579	5635.88	3845	6721.15
26.	A & N Island	0	0.00	8	1.60	6	9.35

Sl. No.	State/UTs	1992-93		1993-94		1994-95	
		No. of wells constructed	Exp. (including exp. on wells under progress & other works under MMS) (Rs. in lakhs)	No. of wells constructed	Exp. (including exp. on wells under progress & other works under NWS) (Rs. in lakhs)	No. of wells constructed	Exp. (including exp. on wells under progress & other works under NWS) (Rs. in lakhs)
1	2	4	5	7	8	9	10
27.	D & N Haveli	30	8.01	21	5.44	16	31.19
28.	Daman & Diu	0	0.00	0	6.74	0	0.41
29.	Lakshadweep	0	0.00	0	0.00	0	0.00
30.	Pondichery	13	10.98	5	2.32	2	0.72
Total		180995	53404.63	149231	63899.90	154631	71290.89

0/0.00 —Nil, Where Period Given.
 0/0.00 —Not Reported, Where period not given
 ## —Water Harvesting structure

#-upto Jan.94 only@—provisional

[Translation]

[English]

Space Programmes

1536. SHRI SURYA NARAIN YADAV: Will the PRIME MINISTER be pleased to state:

(a) whether the Government are providing adequate funds for space programme in the country;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SPACE AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BHUVNESH CHATURVEDI): (a) Yes, Sir.

(b) The amount allocated for the Department of Space during 1993-94 to 1995-96 is as given below:-

	(Rs. in Crores)
1993-94	718.07
1994-95	761.77
1995-96	916.76

(c) Does not arise.

District Rural Development Agencies

1537. SHRI GOPI NATH GAJAPATHI:
SHRI MANPHOOL SINGH:

Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) whether the Government have a proposal to provide technical assistance to the District Rural Development Agencies;

(b) if so, the details thereof;

(c) whether fresh guidelines have been sent to DRDA for implementation of Jawahar Rozgar Yojana (JRY) and Indira Awas Yojana;

(d) if so, the details thereof;

(e) whether DRDA'S fund are being used in proper way with the consultation of public representatives; and

(f) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (DEPARTMENT OF RURAL DEVELOPMENT) SHRI UTTAMBHAI HARJIBHAI PATEL: (a) and (b). The Central Government has recently advised to strengthen the implementing machinery of rural